

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/(Liq)/10/2024, IA (IBC)/1669/2023, IA (IBC)/508/2024 in CP(IB) No.104/7/HDB/2020
NAME OF THE COMPANY	Sri Mata Infratech Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Mata Infratech Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/(Liq)/10/2024

Present: Ld. Counsel Mr. P. Ramesh Babu along with Mr. B. Naga Bhushan,
Resolution Professional.

Matter is adjourned to 01.07.2024.

IA (IBC)/1699/2023

Present: Ld. Counsel Mr. P. Ramesh Babu along with Mr. B. Naga Bhushan,
Resolution Professional.
Ld. Counsel Mr. Sathakarni Kanakamedala for the Respondent.

Pleadings stand completed. For hearing, **matter is adjourned to 01.07.2024.**

IA (IBC)/508/2024

Present: Ld. Counsel Mr. P. Ramesh Babu along with Mr. CA B. Naga
Bhushan for the Applicant/RP.
Ld. Counsel Mr. GP Yash Vardhan for the Respondent No.1.

Physical copy of the counter not filed. Let physical copy of the counter be filed
by the next date of hearing. **Matter is adjourned to 01.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)